GOVERNMENT OF INDIA TEXTILES LOK SABHA

UNSTARRED QUESTION NO:64
ANSWERED ON:02.07.2009
INCENTIVES/CONCESSIONS TO HANDLOOM WEAVERS
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Will the Minister of TEXTILES be pleased to state:

- (a) the number of representations received by the Government seeking more incentives/concessions to the cooperative societies and other allied organizations working for handloom weavers during the last three years and the current year; State-wise
- (b) the action taken by the Government thereon;
- (c) the details of incentives/concessions being given to these societies and organizations;
- (d) whether the handloom industry has been unable to derive full benefits of existing incentives being provided by the Government;
- (e) if so, the mechanism evolved to let the said benefit reach the people engaged in spinning, weaving and other allied sectors; and
- (f) the amount targeted to be spent under the said proposal incentives/concessions?

Answer

MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SMT. PANABAAKA LAKSHMI)

- (a) & (b): Several representations have been received, from time to time,by the Government seeking more incentives/concessions to the cooperative societies and other allied organizations working for handloom weavers.Based on viable proposals,releases have been made to societies/organizations.
- (c): For the development of the handloom sector and welfare of weavers including handloom societies and organizations,the Government of India is implementing five schemes during the 11th Five Year Plan, which are
- (i) Integrated Handloom Development Scheme;
- (ii) Handloom Weavers' Comprehensive Welfare Scheme;
- (iii) Marketing & Export Promotion Scheme;
- (iv) Mill Gate Price Scheme and
- (v) Diversified Handloom Development Scheme.
- (d): No.
- (e): Does not arise.
- (f): The amount approved and utilized for the handloom sector are as follows:-

(Rs. in crore)

2007-08 2008-09 2009-10

R.E. Actual R.E. Actual B.E.